

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 21st April, 2021

NO. HC.VII-348(Pt.-I)/2012/2122/A #### In continuation of this Registry's earlier Notification No.HC.VII-348(Pt.-I)/2012/**1832/A**, dated 30.03.2021, the Judicial Officers who have been nominated to attend the online cyber forensic training programme to be organised by the Centre for Development of Advanced Computing, Kolkata on **24th** and **25th April**, 2021 are directed to join the training programme through the following link:

<https://zoom.us/j/92811808986?pwd=TzNuY0E0UIIWT1NJYUc1UY1MEsrZz09>

Meeting ID: 928 1180 8986

Passcode: cdac123

The training programme schedule is enclosed with this notification.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-348(Pt.-I)/2012/**2123-2135/A**, Date: 21.04.2021

Copy for information & necessary action to:

1. Shri Ashok Bandyopadhyay, Associate Director & Project Chief Investigator, Centre for Development of Advanced Computing (CDAC), Salt Lake, Kolkata-700 091.
2. The Director, Judicial Academy, Assam.
3. The Registrar (Vigilance/ Admin.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judge,
Baksa / Barpeta / Bongaigaon / Cachar / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh/ DimaHasao / Goalpara / Golaghat / Hailakandi / Jorhat / Kamrup(M) / Kamrup / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri.
6. The Chief Judicial Magistrate,
Baksa / Barpeta / Bongaigaon / Cachar / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / DimaHasao / Goalpara / Golaghat / Hailakandi / Jorhat / Kamrup(M) / Kamrup / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri.

7. All nominated officers.
8. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court Guwahati.,
9. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification alongwith the training programme schedule immediately in official website of the Gauhati High Court, Guwahati).
11. The CA to the Registrar General, Gauhati High Court, Guwahati.
12. Office file.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Talpador
21.04.21
REGISTRAR (JUDICIAL)



Training Schedule with lecture Topics for judiciary Training Program for Gauhati High Court:

Organised by: CDAC, Kolkata

Date: 24th and 25th April, 2021

Topics	Day & Date	Time	Faculty
Basics of IT/ Communication Technology:	Day 1 24.04.2021	10.30 A.M.- 11.30 A.M.	SRI ASOK BANDYOPADHYAY Associate Director, CDAC, Kolkata
An introduction to Cyber Crimes - Social media & Demonstration	Day 1 24.04.2021	11.30 A.M.- 12.30 P.M.	SRI SOURAV MITRA, Principal Engineer, CDAC, Kolkata
Information Technology Act 2000:	Day 1 24.04.2021	12.30 P.M.- 1.30 P.M.	PROF. ANIRBAN MAZUMDER, NUJS, Kolkata
Handling Digital Evidence: SOPs & Hands on Exposure:	Day 2 25.04.2021	10.30 A.M.- 11.30 A.M.	SRI ANUPAM CHANDA, Joint Director, CDAC, Kolkata
Mobile forensics:	Day 2 25.04.2021	11.30 A.M.- 12.30 P.M.	SRI OMVEER SINGH, (Retd).SC.F & Director, Cyber sec. Divn., MeitY
Appreciation & Attribution of electronic evidence:	Day 2 25.04.2021	12.30 P.M.- 1.30 P.M.	MR. FAISAL FASIH, Assistant Professor, NUJS, Kolkata